

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.114
(IB)-177/ND/2020

IN THE MATTER OF:

Ak Singh	...	Applicant
Vs.		
M/s RBT Exports Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC

Order delivered on 18.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Ashish Makhija, Mr. Deep Tarun Bisht,
Ms. Richa, Advocates

For the Respondent :

ORDER

List matter for hearing on 07.10.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)